

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:473  
ANSWERED ON:17.05.2006  
AGREEMENT WITH COUNTRIES TO FIGHT TERRORISM  
Reddy Shri Karunakara G.;Singh Shri Uday

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) Whether the Union Government has sought help from several foreign countries to fight terrorism in the country;
- (b) If so, the details thereof, country-wise;
- (c) Whether any final agreements have been signed with the foreign countries in this regard during the last two years; and
- (d) If so, the details thereof and the extent to which these have been helpful in combating the above menace?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI ANAND SHARMA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO PARTS (a) to (d) TO LOK SABHA STARRED QUESTION NO. 473 TO BE ANSWERED ON 17.5.2006 REGARDING AGREEMENT WITH COUNTRIES TO FIGHT TERRORISM.

(a) & (b) While India has the will and the capacity to combat all acts of terror within our territory, it has been the consistent position of the Government that unwavering international resolve is required to deal effectively with the transnational and international dimensions of this problem. Accordingly, India has cooperated with a number of countries to counter transnational terrorism. A number of Joint Working Groups on Counter Terrorism have been set up with other countries; details are appended. India has also played an influential role at the United Nations in shaping international opinion on combating terrorism. India has also been taking the initiative since 1996 for the adoption of a Comprehensive Convention on International Terrorism (CCIT) by the United Nations. This Convention endorses the principle that no terrorist act should be justified on any grounds including ideological, religious, racial or any other. The Heads of State/Government at the High Level Plenary Meeting at the start of the 60th session of the United Nations General Assembly on 14-16 September 2005 also stressed the 'need to make all efforts to reach an agreement on and conclude a Comprehensive Convention on International Terrorism'. While there is wide support for this initiative a consensus for its adoption has so far eluded the membership of the United Nations General Assembly.

(c) & (d) The Joint Working Groups established have been helpful in the fight against transnational terrorism. These have enhanced, inter alia, cooperation in the following areas:

- (i) Information sharing;
- (ii) Capacity building;
- (iii) Inter - Agency cooperation;
- (iv) Development of mutual legal assistance in criminal matters.